

S.No.7

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
13-03-2023 AT 10:30 AM**

**CP(IB) No. 183/95/HDB/2022**  
u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

Bank of Maharashtra

**...Petitioner**

**VS**

Shri. NNBV Venkateswara Rao &  
M/s. SVSVS Projects Pvt Ltd

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. Counsel Shri. Varun Ambati for the Petitioner and Ld. PCS Shri. Gopinath Surey along with Ld. Counsel Shri. Mirza Moinulla Baig for the Personal Guarantor present. Shri. NNBV Venkateswara Rao, Personal Guarantor himself present and stated that he had further submissions to make. Matter reopened for further hearing.

List the matter on 27.03.2023.

**Sd/-  
MEMBER (T)**

**Sd/-  
MEMBER (J)**